



# The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 32. CUTTACK, FRIDAY, JULY 30, 1937.

*Separate paging is given to this Part, in order that it may be filed as a separate compilation.*

## CONTENTS

	PAGE.		PAGE.
<b>PART I.</b> —Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.	167-171	<b>PART VI.</b> —Bills introduced into the Council of the Governor-General of India and Bills published before introduction in that Council.	
<b>PART II.</b> —Educational Notices, Results of Examinations, etc.	229-232		(Nothing for publication.)
<b>PART III.</b> —Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.	389-398	<b>PART VII.</b> —Advertisements and Notices, etc.	289-301
<b>PART IV.</b> —Regulations, Orders, Notifications, and Rules of the Government of India, of the Government of Bihar and of the High Court. Papers extracted from the <i>Gazette of India</i> and Provincial Gazettes. Orders of Commandants of Volunteers Corps.	273-278	<b>PART VIII.</b> —Sale Notices of the Forest Department.	
<b>PART V.</b> —Acts of the Indian Legislature assented to by the Governor-General.			(Nothing for publication.)
	(Nothing for publication.)	<b>PART IX.</b> —Circulars and General Letters by the Comptroller, Orissa.	
			(Nothing for publication.)
		<b>PART X.</b> —Acts of the Legislative Assembly of Orissa.	
			(Nothing for publication.)
		<b>PART XI.</b> —Bills introduced into the Legislative Assembly of Orissa. Reports of Select Committees presented or to be presented to that Assembly and Bills published before introduction in that Assembly.	
			(Nothing for publication.)
		SUPPLEMENT .. ..	363-371

## PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

TOUR PROGRAMME OF HIS EXCELLENCY THE GOVERNOR OF ORISSA FOR JULY AND AUGUST 1937.

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
JULY 1937—			
Tuesday, 20th ..	}	HALT.	
to			
1st AUGUST 1937 ..			

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
AUGUST 1937—			
Monday, 2nd	.. 8-30 A.M.	Leave Cuttack.	.. By special train.
	10-30 A.M.	Arrive Puri.	
		Detrain and drive to Government House.	

**PARTY.**

HIS EXCELLENCY.

LADY HUBBACK.

J. S. Wilcock, Esq., I.C.S., Secretary.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Lt. Md. Raza Khan, Bahadur, Indian A. D. C.

All letters and telegrams for His Excellency and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

All arrivals and departures will be private.

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
AUGUST 1937—			
Monday, 9th	.. 8-30 A.M.	Leave Puri.	.. By special train.
	10-30 A.M.	Arrive Cuttack.	
		Detrain and drive to Circuit House.	
Tuesday, 10th to Sunday, 15th	.. } .. }	<b>HALT.</b>	
Monday, 16th	.. 8-30 A.M.	Leave Cuttack	.. By special train.
	10-30 A.M.	Arrive Puri.	
		Detrain and drive to Government House.	
Monday, 23rd	.. 8-30 A.M.	Leave Puri	.. By special train.
	10-30 A.M.	Arrive Cuttack.	
		Detrain and drive to Circuit House.	

**HALT.**

All arrivals and departures will be private.

**PARTY.**

HIS EXCELLENCY.

LADY HUBBACK.

J. S. Wilcock, Esq., I.C.S., Secretary to Governor.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Lt. Md. Raza Khan, Bahadur, Indian Aide-de-Camp.

All letters and telegrams for His Excellency and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

J. S. WILCOCK,  
Secretary to His Excellency  
the Governor of Orissa.

**HOME, REVENUE AND FINANCE  
DEPARTMENTS.**

**NOTIFICATIONS.**

*The 25th July 1937.*

**No. 8127—ID/2-5/37-A.**—Babu Loknath Patnaik, Deputy Magistrate and Deputy Collector on return from leave, is posted to the headquarters station of the district of Cuttack.

*The 25th July 1937.*

**No. 8131—ID/2-5/37-A.**—Mr. Prabhat Chandra Patra, Deputy Magistrate and Deputy Collector at the headquarters station of the district of Cuttack, is appointed as Subdivisional Officer and Special Assistant Agent of Nawrangapur in the district of Koraput.

*The 25th July 1937.*

**No. 8135—ID/2-5/37-A.**—Babu Jagad-bandhu Mahapatra, Deputy Magistrate and Deputy Collector, on being relieved of his duties as Subdivisional Officer and Special Assistant Agent of Nawrangapur in the district of Koraput, is transferred to the headquarters station of the district of Sambalpur.

*The 25th July 1937.*

**No. 8139—ID/2-5/37-A.**—Babu Jagannath Misra, Deputy Magistrate and Deputy Collector, on return from leave, is posted to the headquarters station of the district of Ganjam.

*The 25th July 1937.*

**No. 8143—ID/2-5/37-A.**—Babu Uday Nath Rath, Deputy Magistrate and Deputy Collector at the headquarters station of the district of Ganjam, is transferred to the Khurda subdivision of the district of Puri.

*The 25th July 1937.*

**No. 8147—ID/2-5/37-A.**—Babu Ratnakar Sarangi, Deputy Magistrate and Deputy Collector in the Khurda subdivision of the district of Puri, is transferred to the headquarters station of the district of Sambalpur.

*The 28th July 1937.*

**No. 8209-A.**—Mr. B. Sivaraman, I.C.S., Joint Magistrate and Deputy Collector, whose services have been placed by the Government of Bihar at the disposal of the Government of Orissa, is appointed on return from leave to hold charge of the Berhampur subdivision of the district of Ganjam.

*The 28th July 1937.*

**No. 8214-A.**—Babu Dayanidhi Patnaik, Deputy Magistrate and Deputy Collector, on

being relieved of his duties as Subdivisional Officer of the Berhampur division of the district of Ganjam, is posted to that division as second officer.

P. T. MANSFIELD,

*Chief Secretary to Government.*

*The 23rd July 1937.*

**No. 8005—P2L/1 of 37-P.**—On return from Coronation duty in England Babu Baishnab Charan Das, Deputy Superintendent of Police, is appointed temporarily to officiate as the Superintendent of Police and is posted to Cuttack.

*The 23rd July 1937.*

**No. 8006—P2L/1 of 37-P.**—Babu Satish Chandra Chatterji, officiating Superintendent of Police, is reverted to his substantive rank and is posted to Cuttack, vice officiating Deputy Superintendent Babu Brindaban Chandra Qanungo, reverted.

*The 28th July 1937.*

**No. 8205-P.**—On return from Coronation duty in England, Rai Sahib Sudarsan Mahanti, Inspector of Police, Puri, is appointed temporarily to officiate as Deputy Superintendent of Police and is posted to the Bengal-Nagpur Railway.

*The 28th July 1937.*

**No. 8217-P.**—In exercise of the powers conferred by sub sections (1) and (2) of section 14 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor is pleased—

- (a) to confer upon Babu Nityananda Das, who has been appointed to be President of the Panchayat of union no. IX of Bhadrak in the district of Balasore, in place of Babu Krishna Chandra Mallick, the powers of a Magistrate under sections 64, 127 and 128 of the Criminal Procedure Code within the limits of the said union;
- (b) to declare that he may exercise the said powers during the unexpired portion of 3 years ending on the 6th July 1938 for which Babu Krishna Chandra Mallick was empowered to hold the office of the President of the said Panchayat.

By order of the Governor,

P. T. MANSFIELD,

*Chief Secretary to Government.*

*The 28th July 1937.*

**No. 8219-P.**—Babu Satish Chandra Chatterjee, Deputy Superintendent of Police, Cuttack, is granted leave on average pay for three weeks, with effect from the 3rd July 1937.

*The 27th July 1937.*

**No. 8204-A.**—The following notification, issued by the Government of Bihar, is republished for general information.

P. T. MANSFIELD,  
*Chief Secretary to Government.*

APPOINTMENT DEPARTMENT.

*The 17th July 1937.*

**No. 776-A.R.**—The services of Mr. B. Sivaraman, I.C.S., Joint Magistrate and Deputy Collector on leave, are placed at the disposal of the Government of Orissa, with effect from the date on which he takes over charge of his duties.

W. B. BRETT,  
*Chief Secretary to Government.*

## SUBORDINATE CIVIL SERVICE.

### HOME, REVENUE AND FINANCE DEPARTMENTS.

#### NOTIFICATIONS.

*The 21st July 1937.*

**No. 7965-A.**—Notification no. 6965-A., dated the 19th June 1937, transferring Babu Gopal Charan Patnaik, Sub-Deputy Magistrate and Sub-Deputy Collector at the headquarters station of the district of Cuttack to the Jajpur subdivision of that district, is cancelled.

*The 25th July 1937.*

**No. 8151-A.**—Babu Debendranath Das, Sub-Deputy Collector on probation at the headquarters station of the district of Puri, is vested with the powers of a magistrate of the third class and is directed under the proviso to section 357 of the Code of Criminal Procedure, 1898 (Act V of 1898), to take down evidence in English language.

P. T. MANSFIELD,  
*Chief Secretary to Government.*

## PUBLIC WORKS DEPARTMENT.

#### NOTIFICATIONS.

*The 24th July 1937.*

**No. 8062—IL-32/37-E.**—Mr. C. M. Bennett, Executive Engineer, Koraput Division, is permitted to undergo military training at Bangalore from the 4th to 23rd August 1937 (both days inclusive).

2. Mr. E. V. Srinivas Iyer, Assistant Engineer (Subdivisional Officer, Gunupur Subdivision), will remain in charge of the current duties of the Koraput Division in addition to his own.

By order of the Governor,

A. VIPAN,

*Secretary to Government.*

*The 26th July 1937.*

**No. 8064—IE-2/37-E.**—Babu Haripada De, Assistant Engineer, is appointed as Special Officer in the P. W. D. Secretariat, with effect from the date he joins the appointment in connection with the revision and consolidation of the Embankment Laws in Orissa.

A. VIPAN,

*Secretary to Government.*

## SUBORDINATE EDUCATIONAL SERVICE.

#### NOTIFICATION.

*The 24th July 1937.*

**No. 20.**—Babu Jadunath Mahanti, a sub-inspector of schools in the district of Cuttack, is allowed leave on average pay for one month under rules 284, 289-91 of the Bihar and Orissa Service Code, with effect from the 8th July 1937 or any subsequent date on which he may avail himself of it.

H. DIPPIE,

*Director of Public Instruction.*

## CO-OPERATIVE SOCIETIES.

#### NOTIFICATION.

*The 24th July 1937.*

**No. 3655.**—Whereas it has been proved to my satisfaction that the number of members of the Damodarapur Co-operative Society, bearing registration no. J-229 of 13th May 1929, in the Chatrapur Taluq of the district of Ganjam, has been reduced to less than ten, I hereby in exercise of the power conferred by section 45 of the Madras Co-operative Societies Act (VI of 1932) cancel the registration of the said society.

And further, in exercise of the power conferred by sub-section(1), section 47 of the same Act, I hereby appoint M. R. Ry M. Ramamurty Pantalu Garu, Assistant

Registrar, Co-operative Societies, Ganjam Circle, to be liquidator of the abovenamed society.

✓ *The 24th July 1937.*

**No. 3657.**—Whereas after the holding of an inquiry under sub-section (1), section 35 of the Bihar and Orissa Co-operative Societies Act (VI of 1935), into the constitution, working and financial condition of the Jaganath Bell-metal Co-operative Society, Ltd., bearing registration no. 4/ch, of 17th January 1925 in the district of Sambalpur, I am of opinion that the said society ought to be dissolved; now therefore, in exercise of the power conferred by clause (a), section 42 of that Act, I hereby order the said society to be wound up.

And further, in exercise of the power conferred by sub-section (1), section 44 of the same Act, I hereby appoint Babu Natabar Sahu, the Assistant Registrar, Co-operative Societies, Sambalpur Circle, to be liquidator of the abovenamed society and direct that any person having any claim against it shall make the same before the liquidator within one month from date.

✓ *The 24th July 1937.*

**No. 3660.**—In exercise of the powers conferred by sub-section (1) of section 44 of the Bihar and Orissa Co-operative Societies Act, 1935 (Act VI of 1935), I hereby appoint Babu Natabar Sahu, Assistant Registrar, Co-operative Societies, Sambalpur Circle, to be liquidator of the Piplipali Grain (Registered no. 163/Ch of 14th July 1926), Dongsargi (Registered no. 7/Sm of 9th May 1927) Co-operative Societies and Rampella Home Industries Co-operative Association, Ltd. (Registered no. 63/C of 1st May 1924), in the district of Sambalpur in place of Babu Anantaram Behera who under notification nos. 2636, dated the 13th July 1936 and 2872, dated the 29th July 1936 and 1316, dated the 20th March 1937, published in the *Orissa Gazette* of the 17th July 1936 and 7th August 1936 and 26th March 1937 respectively, was appointed liquidator of the abovenamed societies.

S. C. ROY,

*Deputy Registrar,  
Co-operative Societies, Orissa.*

## OFFICE OF THE REVENUE COMMISSIONER.

(INSPECTOR-GENERAL OF REGISTRATION)

### NOTIFICATION.

*The 27th July 1937.*

**No. 1669-Regn.**—Babu Basudev Misra, Sub-Registrar of Purushottapur in the district of Ganjam, is granted leave on average pay on medical certificate for one month, with effect from the 6th July 1937 under the Fundamental Rules.

J. R. DAIN,

*Inspector-General of Registration.*

## THE ALL-INDIA MEDICAL COUNCIL ELECTION.

### NOTIFICATION.

✓ *The 26th July 1937.*

As required by rule 6 of the Rules framed by the local Government under sub-section (1) of section 4 of the Indian Medical Council Act, 1933, as published in Part III of the *Orissa Gazette* of the 11th June 1937, the names and addresses of the following candidates, who have been duly nominated to stand for election to fill up the vacancy of a member in the Medical Council of India under clause (c) of sub-section (1) of section 3 of the said Act, are hereby published:—

- (1) Dr. Surendranarayan Acharya, M.B., Civil Assistant Surgeon, Government Headquarters hospital, Berhampur (Ganjam district).
- (2) Dr. Kasinath Misra, M.B., D.T.M., Civil Assistant Surgeon, General Hospital, Cuttack.

SADHU CHARAN SAHU,

*Returning Officer.*